

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/\_\_\_\_\_/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the July, 2021.

Sub:- **Vehicle permission.**

Ref:- Your letter No. DJDH/2521/2021 dated 26.07.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to use the official vehicle bearing registration no AS-22E-0003, at your own cost, for your movement along with family from Dhjemaji to Guwahati, on 01.08.2021.

Yours faithfully

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/ 3164 /A, dated 27/7/2021.**

Copy to:

✓ 1. The Project Manager, Gauhati High Court

  
**JT.REGISTRAR (VIGILANCE)**